NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 50/Chd/Hry/2017

In the matter of:

Sahara Fincon Private Ltd.Financial Creditor/Applicant

Vs.

Tirupati Ceramics Ltd. ... Corporate Debtor/ Respondent

Present: Mr. Ajay Ghangas, Advocate for Applicant-Financial

Creditor.

Mr. Manish Jain and Ms. Divya Sharma, Advocates

for the respondent.

Mr. Manish Jain, Advocate has filed Memo of Appearance for the respondent and seeks time to file Power of Attorney along with resolution of the Board of Directors. Let the needful be done along with the reply/objections. The matter be listed for arguments on 30.08.2017. Reply/objections, if any, be filed at least a day before the date fixed with copy advance to the counsel opposite.

(Justice R.P. Nagrath) Member (Judicial)

SIL

August 23, 2017